

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Lokesh Secfin Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/31/CHE/2023

(IA/MA) APPLICATION NUMBERS

IA(IBC)/243(CHE)/2024

ORDER

Ld. Counsel Shri. Jayashankar for the Applicant / Liquidator.

This application has been filed to take on record the 1st
progress report for the quarter ended December 2023.

Report is taken on record, subject to all just exceptions.

IA/243/CHE/2024 is accordingly **disposed of**.

Incharge / Official maintaining the file is directed to update the
process file of the main CP enclosing all the previous orders
including orders on the interim applications.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)